Suppl. Cause List No. 2 Sr. No. 11

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRM(M) No. 157/2020 CrlM No. 450/2020 CrlM No. 451/2020

Ram Murti Sharma

...Petitioner(s)

Through:-Mr. G. S. Thakur, Advocate

v/s

Union Territory of J&K and Anr.

...Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

CrlM No. 451/2020

Application is allowed.

Disposed of accordingly.

CRM(M) No. 157/2020

Issue notice in the main petition as well as in the application.

List on 29.06.2020.

In the meantime, no coercive measure shall be taken against the petitioner in FIR No. 0048/2020 dated 19.05.2020 registered with Police Station Bagh-e-Bahu, Jammu.

(PUNEET GUPTA)
JUDGE

Jammu 10.06.2020 Shammi